(c) whether there is any proposal to introduce a comprehensive scheme for free medical aid to them and if so, the details of the scheme?

THE MINISTER OF STATE OF THE DEPARTMENT OF HEALTH IN THE MINISTRY OF HEALTH AND FAMI LY WELFARE (KUMAR I SAROI KHAPARDE): (a) Government is not aware of any such scheme.

(b Does not arise.

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(c) The Government do not have any information on this subject. However, free medical aid to the poor and needy is available in all Central Government hospitals.

T. B. Centre in each district to Audhra Pradesh

2851. SHRI GOPALA RAO RAO: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state.

- (a) whether there is any proposal under Government consideration to set up Tuberculosis (T. B.) Centres in every district of the country;
- (b) if so, the details of the scheme and the allocations made for that purpose; and
- (c) the Centres/places/districts ted to set up T. B. Centres in Andhra Pradesh and the amount earmarked for that purpose?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH IN THE MINISTRY OF HEALTH AND FAMILY (KTJMARI WELFARE SAROJ KHAPARDE): (a) and (b) The scheme qf establishment of Tuberculosis Centre in the districts are included in State Plan Sector. As such no financial assistance was provided for this purpose. So far 366 districts TB Centres have been established in the country. Anti TB Drugs/material and equipments are supplied to the State and Union Territories under the National T. B. Control Programs

(c) All the 23 districts of Andhra Pradesh have fulfledged Districts TB Centres.

to Questions

Irregularities ln C. I. H.

2952. SHRI GURUDAS DAS GUPTA: Will the Minisrer of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether a Committee has been appointed to look into the serious charges of irregularities in the C. I. H.;
- (b) if so, what are the details of the charges along t/ith the terms of reference of the Committee; and
- (c) by when the Committee is likely to submit its report

THE MINISTER OF HUMAN RE SOURCE DEVELOPMENT AND MINISTER OF HEALTH AND FAMILY WELFARE (SHRI P. V. NARASIMHA RAO): (a) to c An interna! committee of two officers of the Ministry has been constituted to look into the complaints received about alleged financial/a'dministrative irregularities in the Kendriya Hindi Agra. The Committee would be visiting the Keadriyi Hindi Sansthan, Agra, in the mid. i)e of December 1986 1 and is expected to submit its report soon thereafter.

Foreign visits of V. C., Jawaharlal Nehru University

2953. SHRI SAGAR RAYKA: Will the HUMAN Minister of RESOURCB DEVELOPMENT be pleased to state:

- (a) whether it is a fact that the Vice-Chancellor of the Jawaharlal Nehru Uni versity has recently vu'ted some foreign countries:
- (b) whether it is also a fact that the Government of India had prohibited the Vice-Chancellor to visit any foreign coun trv:
- , (c) if the answer to parts (a) and b) above be in the affirmative, what action Government propose to take in the matter;

- (d) what is the number of times, the Vice-Chancellor, lawaharlal Nehru University visited foreign countries since the took over as Vice-Chancelior of the University; and
- (e) what ate the reasons for these visits and what is the expenditure incurred on each of these visits?

THE MINISTER OF " HUMAN RE SOURCE DEVELOPMENT AND MINISTER OF HEALTH AND FAMILY WELFARE (SHRI P. V, NARASIMHA RAO): (a) Yes, Sir

(b) No, Sir.

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- (c) Does not arise.
- (d and (e) A sUtjrneiu indicating tht, foreign visits made by the present Vice-Chancellor since his taking ever 'n March 1983, the purpose of the visit, and the financial suppo-t given by tjw JNU is attached, as repo-ted by the Univeisity. [See Appendix CXL, Annexure No. 104]

Complaints s-gainst Vice-Chancellor and Registrar of J. N. C.

2854. SHRI SAGAR RAYKA: Will the Minister of HUMAN RESOURCE DEVE-LOPMENT oe pleassd to state:

- (a) whether Government have received any complaints regarding ehargees of cor ruption against the Vice-Chancellor and the Registrar of the Jawaharlal Nehru University; and
- (b) if so, what aie the details thereof and the action tafca by Government in regard thereto?

THE MINISTER OF HUMAN RE DEVELOPMENT SOURCE AND MINISTER OF HEALTH AND FAMILY WELFARE (SHRI P. V NARA-SIMHA RAO): (a) No, Sir.

(b) Doos not arise.

Condition of Majnoo Ka-tilla to Nand Nagari road in Delhi

to Questions

2855. SHRI CHATURANAN MISH-RA. the Minister of **SURFACE** TRANSPORT be pleased to state:

- (a) whether it is fact that road form Majnoo Ka Tilla (Ring Road) to Nand-Nagari via Wazirabad bridge in Delhi is in a very bad shree. v requiring immediate repairs;
- (b) whether Government are aware that a number of accidents have taken place on this road: and
- (c) if so, what steps are being taken to undertake repairs of this road?

THE MINISTER OF STATE OF THE j MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) The Executing Agwy i. e. Works 1 Department (De. hi Public Administration) has reported that surface of the road has developed some craoks

- (b) Public Wirks Department (Delhi Administratio and Traffic Police have reported that some accidents have taken place on the road;
- (c) Repairs on the ro?rt have beeo taken up by Public Works Department (Delhi Administration). Also steps like closing of gaps and fixing of guardrails are being taken to prevent accidents.

Selection of Chief Executive of Cochin-Shipyard limited

2856. SHRI D. B. CHANDRE GOWDA: the Minister of SURFACE TRANSPORT be pleased to state:

- (a) whether Government propose to reconstitute the Board of Directors of Cochin Shipyard Limited; and
 - (b) if so, what are thj details of the proposal?